

ITEM NO.108

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).3718-3719/2012

RAMAYAN PANDEY & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.9/2012 - VACATING STAY)

WITH

SLP(C) No.25075/2012 (XI)

(IA No.4/2014 - APPLICATION FOR C/DELAY IN FILING SLP)

Date : 13-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. Samir Ali Khan, AOR (N.P.)

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. A. Mishra, Adv.
Mr. Kamendra Mishra, AOR

Mr. Siddharth, AOR

Mr. Aman Jha, Adv.
Ms. Shubha Yadav, Adv.
Mr. Gaurav Prakash Shah, Adv.
Mr. Rishi Tutu, Adv.
Mr. R. C. Kohli, AOR

Ms. Kumud Lata Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

No one is present on behalf of the appellants.

Learned counsel for the State of Uttar Pradesh seeks and is
granted one week adjournment.

Post the matter for hearing on 27.07.2023.

(ARJUN BISHT)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)